

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2771
ANSWERED ON:14.03.2011
POLICY FRAMEWORK FOR RAGPICKERS
Chaudhary Shri Jayant

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the number of ragpickers in the country is increasing;
- (b) whether ragpickers are not covered by any substantial labour laws in the country;
- (c) the extent to which the Unorganised Workers' Social Security Act, 2008, helps in ameliorating the living conditions of ragpickers in the country;
- (d) whether the Government has constituted a Task Force for evolving a policy framework for ragpickers; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): The exact number of rag pickers is not known.
- (b): Rag pickers are covered by such labour laws as are applicable to them.
- (c): The Government has enacted the Unorganised Workers' Social Security Act, 2008 for the social security and welfare of unorganised workers which includes rag pickers.
- (d) & (e): The Government has set-up a Task Force for rag pickers. The Task Force has yet to submit its report.